

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:431
ANSWERED ON:23.11.2011
DANGER FROM ATOMIC PLANTS
Ahir Shri Hansraj Gangaram;Manjhi Shri Hari

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether the Atomic Energy Regulatory Board and Bhabha Atomic Research Centre have constituted Committees to study the safety aspects of the nuclear installations in the country;
- (b) if so, the details thereof;
- (c) whether these Committees have submitted their reports;
- (d) if so, the recommendations made by the said Committees and the steps taken/proposed to be taken by the Government to implement the same; and
- (e) if not, the time by which the reports are likely to be submitted?

Answer

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

- (a) & (b) Yes Sir, following the Fukushima incident the Atomic Energy Regulatory Board (AERB), the Nuclear Power Corporation of India (NPCIL) and Bhabha Atomic Research Centre (BARC) constituted 6 committees (one by AERB and 4 Task Groups by NPCIL and one by BARC) to study the existing / planned emergency provisions at already operating and upcoming Nuclear Power Plants (NPPs) for responding to natural events like flood, fire, earthquake and Tsunami. The focus was mainly on beyond-design-basis events (See ANNEX-1).
- (c) Yes, Sir. All the committees have submitted their reports and recommendations.
- (d) The summary of their mandate and the recommendations are enclosed as ANNEX-2. It may be noted from the summary report that the process is already on to implement the recommended additional provisions in our existing and upcoming NPPs so as to effectively respond to emergencies that may arise due to natural events and total power failure called Station Black Out (SBO).
- (e) Does not arise.